

ITEM NO.4

COURT NO.10

SECTION XV

**S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**

**SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 20544/2024
(Arising out of impugned final judgment and order dated 07-03-2024
in DBCWP No. 3437/2024 passed by the High Court of Judicature for
Rajasthan at Jaipur)**

STATE OF RAJASTHAN & ORS.

Petitioner(s)

VERSUS

SHIV SHANKAR GAUR & ORS.

Respondent(s)

**(FOR ADMISSION and IA No.185408/2024-EXEMPTION FROM FILING O.T. and
IA No.185409/2024-CONDONATION OF DELAY IN REFILING/CURING THE
DEFECTS)**

Date : 02-09-2024 This petition was called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA**

**For Petitioner(s) Ms. Nidhi Jaswal, AOR
Mr. Shiv Mangal Sharma, A.A.G.
Mrs. Abhinandini Sharma, Adv.
Mr. Amogh Bansal, Adv.**

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Delay condoned.**
- 2 Issue notice.**
- 3 Tag with SLP (C) No 9563 of 2024.**
- 4 No coercive steps shall be taken against the petitioners until the next date of listing.**

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 20544/2024

(Arising out of impugned final judgment and order dated 07-03-2024 in DBCWP No. 3437/2024 passed by the High Court of Judicature for Rajasthan at Jaipur)

STATE OF RAJASTHAN & ORS.

Petitioner(s)

VERSUS

SHIV SHANKAR GAUR & ORS.

Respondent(s)

(FOR ADMISSION and IA No.185408/2024-EXEMPTION FROM FILING O.T. and IA No.185409/2024-CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS)

Date : 02-09-2024 This petition was called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA**

For Petitioner(s) Ms. Nidhi Jaswal, AOR
Mr. Shiv Mangal Sharma, A.A.G.
Mrs. Abhinandini Sharma, Adv.
Mr. Amogh Bansal, Adv.

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Issue notice.
- 2 Tag with SLP (C) No 9563 of 2024.
- 3 No coercive steps shall be taken against the petitioners until the next date of listing.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR